

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

**FIR No. 101/2020
PS : Crime Branch
State Vs. Tahir Hussain**

09.12.2020

Proceedings conducted through VC.

**This is an application for restoration of mobile
number no. 9810363925 belonging to the applicant.**

Present: Mr. Rizwan, Ld. Counsel for applicant.

At the request of Ld. Counsel, application be
put up for hearing/arguments on **17.12.2020**.

Order be uploaded on the server.

**DINESH
KUMAR**



Digitally signed by DINESH
KUMAR
Date: 2020.12.09 15:08:29
+05'30'

(DINESH KUMAR)

CMM/NE/KKD/DELHI/09.12.2020

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

**Union Bank of India Vs. Pramod Kumar
CIS No. 107/2020**

09.12.2020

Proceedings conducted through VC.

This is an application moved on behalf of applicant seeking direction to Court Receiver for taking physical possession of secured assets u/s. 14 of SARFAESI Act.


Present: None

Notice of the application be issued to applicant and his counsel for the next date of hearing.

Be listed on **16.12.2020**.

Order be uploaded on the server.

**DINESH
KUMAR**

 Digitally signed by
DINESH KUMAR
Date: 2020.12.09 15:09:56
+05'30'

(DINESH KUMAR)

CMM/NE/KKD/DELHI/09.12.2020

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

FIR No. 158/2020

PS Dayal Pur

State Vs. Aarif @ Mota

09.12.2020

Proceedings conducted through VC.

**This is an application moved on behalf of applicant/accused
u/s. 207 Cr.P.C. for supply of decient documents of charge sheet.**

Present: Mr. Abdul Gaffar, Ld. Counsel for applicant.

Inspector Videsh Singhal, IO of the case.

IO submits that he shall supply the deficient copy of documents during the course of the day. Compliance report be filed in the court today itself.

Original application be filed in the court by Ld. Counsel for applicant within two days. Record be tagged with the challan as and when filed.

Order be uploaded on the server.

(DINESH KUMAR)

CMM/NE/KKD/DELHI/09.12.2020

3.00 P.M.

At this stage, Ld. Counsel for applicant has joined the proceedings and submits that IO has told him that he cannot supply the copy of documents mentioned in the application as same are not part of the charge sheet.

IO is directed to file a reply on the next date of hearing.

Application be listed on **10.12.2020**.

**DINESH
KUMAR**

Digitally signed by
DINESH KUMAR
Date: 2020.12.09
15:37:35 +05'30'

(DINESH KUMAR)

CMM/NE/KKD/DELHI/09.12.2020

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

FIR NO. 147/2020

PS Bhajan Pura

U/s.147/148/149/435 IPC

State Vs. Unknown (Applicant Chander Mohan)

09.12.2020

This is an application moved on behalf of applicant for release of vehicle bearing no. DL-10CS-2011 with permission to dispose of the vehicle.

Present: None

Notice be issued to the applicant and his counsel regarding pendency of the application.

Application be listed on 16.12.2020.

Order be uploaded on the Server.

**DINESH
KUMAR**

Digitally signed by

DINESH KUMAR

Date: 2020.12.09

15:10:37 +05'30'

(DINESH KUMAR)

CMM/NE/KKD/DELHI/09.12.2020

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

**FIR No. 39/2020
PS : Gokal Puri
State Vs. Rashid @ Monu**

09.12.2020

Proceedings conducted through VC.

This is an application moved on behalf of applicant seeking direction to Jail Superintendent to transfer the accused to Mandoli Jail.

Present: Mr. Abdul Gaffar, Ld. Counsel for applicant.

Heard.

At this stage, Ld. Counsel submits that without prejudice to the rights of the applicant, he has instructions to withdraw the application.

Application is disposed of as withdrawn accordingly.

Original application be filed in the court by Ld. Counsel for applicant within two days. Record be tagged with the challan as and when filed.

Order be uploaded on the server.

DINESH KUMAR Digitally signed by DINESH
KUMAR
Date: 2020.12.09 15:11:05
+05'30' **(DINESH KUMAR)**
CMM/NE/KKD/DELHI/09.12.2020

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

**FIR No. 161/2020
PS : Bhajan Pura
State Vs. Shakil Malik**

09.12.2020

Proceedings conducted through VC.

This is an application moved on behalf of applicant/complainant seeking transfer of the present case to CBI or to DIU and other independent agency.

Present: Ms. Shavana, Ld. Counsel for applicant with applicant.

Notice of the application be issued to the SHO and IO who shall file the reply to the application on or before the next date of hearing.

IO shall also join the proceedings on the next date of hearing.

Be listed for reply and arguments on **18.12.2020**.

Order be uploaded on the server.

**DINESH
KUMAR**

Digitally signed by DINESH
KUMAR
Date: 2020.12.09 15:11:44
+05'30'

(DINESH KUMAR)

CMM/NE/KKD/DELHI/09.12.2020

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

**FIR No. 101/2020
PS : Crime Branch
State Vs. Tahir Hussain**

09.12.2020

Proceedings conducted through VC.


**This is an application moved on behalf of
applicant for de-freezing of applicant's bank account.**

Present: Mr. Rizwan, Ld. Counsel for applicant.

At the request of Ld. Counsel, application be put up
for hearing/arguments on **17.12.2020**.

Order be uploaded on the server.

**DINESH
KUMAR**

 Digitally signed by DINESH
KUMAR
Date: 2020.12.09 15:12:16
+05'30'

(DINESH KUMAR)

CMM/NE/KKD/DELHI/09.12.2020